NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 175/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Entegra Ltd.

V/s.

Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act:

Sections 241 and 242 of the Companies Act,

<u>2013</u>

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--|------------------------------|--------------------------------------|-----------|
| 1. UMESH VED ANKUY SOOD 2. Power Finance | PCS Advocate Advocates | Petitioners 11 5 havil P. Magn | dor Sh |
| Cosborance | | Hisen Trivedi | y eire d' |
| 3. SHRI NAVINI PAHWA WITH NATASHA SUTARIA FOR THAKKAR & PAHWA, A | SR. ADV. ADV. | RESPONDENT | Ottasha |

ORDER

Learned PCS Mr. Umesh Ved present for Petitioner. Learned Advocate Mr. Sharvil Majmudar present for Respondent no. 2 (power Finance Corporation Ltd). Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms Natasha Sutaria present for Respondent no. 1. None present for other Respondents.

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms Natasha Sutaria Filed Vakalatnama for Respondent no. 1.

Learned Advocate Mr. Sharvil Majmudar filed Vakalatnama for Respondent no. 2 (power Finance Corporation Ltd).

Proof of service of notice filed.

It appears that there is no service of notice on Respondents no. 10 to 12.

Petitioner shall take notice to Respondents no. 10 to 12 to their present address by next date of hearing and file proof of service.

List the matter on 01.11.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.